

ØITEM NO.110

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 1 OF 2007

PRAFULL GORADIA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With office report )

Date: 27/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Alok Singh, Adv.  
Mr. S.Pani, Adv.for  
Mr. P.D. Sharma,Adv.

For Respondent(s) Mr. Ashok Bhan, Adv.  
Mr. Shweta Verma, Adv.for  
Ms. Sushma Suri,Adv.

UPON hearing counsel the Court made the following  
O R D E R

At the request of the counsel for the petitioner,  
the case is adjourned.

To be taken up as first item tomorrow, the 28th  
January, 2011.

(Indu Satija)  
Court Master

(Parveen Kr. Chawla)  
Court Master